

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5775
ANSWERED ON:25.04.2001
15 - POINT PROGRAMME
DAGGUBATI RAMANAIDU;KINJARAPU YERRANNAIDU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government have recasted/propose to recast the 15 point programme for the welfare of minorities;
- (b) if so, the details thereof;
- (c) the main objectives of the 15 point programme; and
- (d) the manner in which these programmes are proposed to be implemented for the welfare of minorities?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) ,(b),(c) and(d) The existing 15 Point Programme is based on a three-pronged approach, namely,
- (i) to tackle the situation arising out of communal riots and also to prevent communal riots;
 - (ii) ensuring adequate representation of the minority communities in employment under the Central and state Governments as well as Public Sector Undertakings; and,
 - (iii) other measures aimed at socio-economic development of the minorities. Action is being taken in consultation with concerned Ministries/Departments to recastthe on-going 15 Point Programme so as to make it a more effective instrument for the welfare of minorities.